

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

PETITION NUMBER : CP/62/2017

NAME OF THE APPLICANT : HIND PROCESS PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

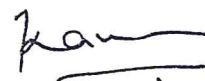
G. ANANTHAN KUMAR

Counsel for Petitioner



M. K. ANANTHAN

Joint Director,  
O/o R D, MCA



**ORDER**

Counsel for the applicant present. Representative from the office of the RD present. Time is extended at request for hearing submissions. Put up alongwith connected matters on 10.01.2018.

sd /  
K Anantha Padmanabha Swamy  
Member (Judicial)